

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 131(ND)2014

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018

NAME OF THE COMPANY: M/s. Delhi Tower and Estates Pvt. Ltd. Vs. M/s. Bluebell Infrastructures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	:	Mr. Saurabh Kalia, Advocate	
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	For the Respondent (s)	:	None	
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ORDER

The case has been received from transfer from the Hon'ble Principal Bench. The Respondent had been proceeded as Ex-parte vide order dated 16th May, 2017 and 26th July, 2017.

None is present on behalf of the Respondent even today. Be listed for final arguments on 20th April, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)